

THE RICE-MILLING INDUSTRY (REGULATION AND LICENSING) AMENDMENT RULES, 1964

SHRIMATI TARKESHWARI SINHA: Sir, on behalf of Shri A. M. Thomas I beg to lay on the Table, under subsection (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958, a copy of the Ministry of Food and Agriculture (Department of Food) Notification G.S.R. No. 747, dated the 11th May, 1964, publishing the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1964. [Placed in Library. See No. LT-2888/64.]

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT (EXCLUDING RAILWAYS) FOR THE YEAR 1964-65

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): Sir, I beg to lay on the Table a Statement showing the Supplementary Demands for Grants for Expenditure of the Central Government (excluding Railways) for the year 1964-65.

STATEMENT RE. INDO-PAKISTAN HOME MINISTERS' CONFERENCE HELD AT DELHI IN APRIL, 1964

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH): Sir, on behalf of Shri Gulzarilal Nanda I beg to lay on the Table a statement regarding the Indo-Pakistan Home Ministers' Conference held at Delhi in April, 1964. [See Appendix XLVIII, Annexure No. 4.]

OBITUARY REFERENCE

MR. CHAIRMAN: Before we proceed to the other items of business on the Order Paper, I have to draw the attention of the Members with regret

to the passing away, after a brief illness, of one of our Members, Shri Vijay Singh. He was a Member of this House since 1954. He started his career as a Magistrate in the erstwhile Jodhpur State Government. Subsequently, he joined the Indian National Congress. He took special interest in rural uplift and agriculture. He was a keen debater and whenever he spoke in this House, he did so with sincerity and a thorough knowledge of the problems dealt with by him. He was a member of the Indian Parliamentary Delegation to the Inter-Parliamentary Conference held at Belgrade in September last, and he made an impressive contribution to the proceedings of that Conference. Gentle and pleasant by nature he had an endearing personality. But for his untimely death at the comparatively young age of 45, he would have made a distinct mark in the public life of this country.

I shall request Members to rise in their seats and observe one minute's silence as a mark of respect to the memory of Shri Vijay Singh.

[Hon. Members then stood in silence for one minute]

I shall ask the Secretary to convey to the members of the family of Shri Vijay Singh our deep sense of sorrow and profound sympathy.

PRIME MINISTER'S ILLNESS

SHRI AKBAR ALI KHAN (Andhra Pradesh): Sir, we had made a request to you to convey our good wishes for the recovery of the Prime Minister. May I request you to convey the good wishes and the prayer of this House for the recovery of the Prime Minister, on our behalf?